

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 13.7.2015

CP No. 291/00048/2014 (OA No.225/2011)

Mr.C.B.Sharma, Counsel for the applicant.
Mr.Mukesh Agarwal,, Counsel for respondents.

Ld. Counsel for the respondents submits that the compliance has been made as per directions given by the Tribunal vide its order dated 9.5.2014.

CP/1 is the Order dated 20.8.2014 passed by the respondents pursuant to the directions given by this Tribunal. The direction given by this Tribunal is complied with. Hence, Contempt Petition is dismissed without prejudice to the right of the applicant to challenge the order passed by the respondents pursuant to the order of the Tribunal if so advised. Petition challenged under the CP is also quashed. Notices issued to the respondents in the CP are discharged.

(R.Ramanujam)
Member (A)

(Justice Harun-Ui-Rashid)
Member (J)

| *Adm/*